

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 61 of 2017 (SZ)

Applicant(s)
Rajiv Chekuri
Kancheepuram.

Vs. Respondent(s)
The Special Officer,
Sithalapakkam Village Panchayat,
Chennai and 8 others.

Legal Practitioners for Applicant(s)
Mr. Rajiv Chekuri
Party-in-Person

Legal practitioners for respondent(s)
M/s. M.K. Subramanian and
P.Velmani for R3 to R7
Mr. E.Manoharan for R1 and R2
Mr. G. Janakiraman for R8

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 16th August, 2017</p> <p>It is unfortunate that inspite of 8 postings before the Registrar for filing reply, only respondent No.7 has chosen to file the reply. Respondent No.2 has not even entered appearance though the learned counsel agreed to appear. Learned Counsel appearing for the remaining respondents seek further time. As a last chance, the reply has to be filed within 2 weeks, failing which coercive steps shall be taken. The copy of the reply shall be furnished to the applicant in advance, who is at liberty to file rejoinder if any, within a week thereafter.</p> <p style="text-align: center;">List the matter on 21.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>